

1	2	3	4	5	6	7	8
19.	Himachal Pradesh	11,250	6.70	8,750	12.00	8,750	22.16
20.	Karnataka	42,750	5.62	20,675	33.76	39,925	46.43
21.	Maharashtra	47,500	57.38	54,125	153.84	78,400	163.38
22.	West Bengal	22,750	13.39	25,250	103.36	25,250	140.46
23.	Delhi	6,250	12.32	6,250	23.38	6,250	105.09
24.	Kerala	—	—	—	—	1,250	3.28
Total		69,36,375	12,319.80	69,92,475	15,814.85	72,58,425	18,294.75

[Translation]

Burden of School Bags

*197. SHRI RAMPAL UPADHAYAY:
SHRI MAHESH KANODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the States have implemented the recommendations of Prof. Yashpal Committee in regard to reducing the burden of school bags for children;

(b) if not, the names of States which have not implemented the said recommendations till date and the reasons therefor;

(c) whether the Government have issued directives to State Governments in this regard; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) In the 50th meeting of the Central Advisory Board of Education (CABE) State Governments have expressed their broad agreement with the recommendations of the Yash Pal Committee. The implementation of these recommendations has been initiated by most State and Central agencies.

(c) and (d) Yes, Sir. Government have been impressing upon the State Governments for early implementation of the recommendations of the Committee. It has recently reiterated the need for expeditious implementation of the recommendations.

[English]

Indian Prison Laws

*198. SHRI MADAN PATIL:
SHRI D.S. AHIRE:

Will the Minister of HOME AFFAIRS be pleased to state: